

- (3) putting the functioning of I&B Ministry in meaningful relation to the larger national life.

Publicity Cell in I & B Ministry

1533. SHRI V. MAYAVAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Pulicity Cell, created recently, in the Ministry is to maintain a close liaison with the Citizens' Central Council to mobilise people's participation in the national defence efforts ; and

(b) whether the posters, pamphlets and advertisements etc., brought out on Civil Defence are processed through the Publicity Cell and if not, how it is being done now ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir.

(b) The Publicity materials are produced by the concerned media units on their own and in consultation with the Citizens' Central Council wherever necessary. Guidelines are provided by the Publicity Cell, whenever required.

Prices of Raw Materials

1534. SHRI BHOGENDRA JHA : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the prices of industrial raw materials have shown trend of inflation ;

(b) if so, the reasons therefor ; and

(c) the steps taken by Government to prevent it ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b) While the prices of certain raw materials such as steel, copper, zinc, lead calcined petroleum coke, graphite electrodes etc. have shown an upward trend certain, other raw materials like cotton raw and cotton seed, jute raw and Mesta, copra, groundnuts etc. have shown a down ward trend.

The rise in the cost of raw materials is due to various factors like rise in

wage bill, transportation cost, excise duties various taxes and imposts as also inadequate production and restricted imports.

(c) Government are taking necessary measures to step-up in production of steel and other indigenous raw materials and to increase import of raw materials for industries, particularly in the small scale and priority sectors and for export-oriented units.

Complaint against behaviour of Delhi Police Officials

1535. SHRI BHOGENDRA JHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of Government has been drawn to a letter published in the *Hindustan Times* dated 17th July, 1972 complaining against the behaviour of Police officials who instead of helping a victim of an accident took away Rs. 150 from him ;

(b) if so, whether any enquiry has been made into this allegations ; if so, the outcome thereof ; and

(c) action if any taken as a result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Yes, Sir.

(b) A magisterial enquiry has been ordered by the District Magistrate under Punjab Police Rule 16.38(1).

(c) Report of the inquiry is awaited.

Expert technical panels in electronics Commission

1536. SHRI K. LAKKAPPA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have decided to set up "Expert technical panels" in the field of electronics ; and

(b) if so, whether any such panel has been set up so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes Sir. The Electronics Commission has decided to set up Expert Technical Panels to examine various matters relating to specified areas in Electronics.